

## BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL**  
**KOLKATA BENCH**  
**KOLKATA**

C.P.No.591/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company		Shibani Guha -Vs-Metroark Pvt.Ltd.	
Under Section		58/59	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. NIRMALYA DASGUPTA, ADV.  
2. MR. DIBBANATH DEY, ADV.  
3. MR. J. PATNAIK, PCS.

For Respondent.

Adv. S, Adv.  
12/01/2018

1) Mr. Tishnu Chowdhury, ADV.  
2) Mr. Anik Basu, ADV.  
3) Mr. Pabita Paban Biswal, ADV. For Petitioner  
4) Mr. Anik Chowdhury, ADV.

Adv. Anik Chowdhury  
12/01/2018

**O R D E R**

Ld. Counsel for the petitioner and the respondent is present.

Ld. Counsel for the petitioner has filed rejoinder, which may be taken on record.

List it on 06/03/2018 for hearing.

sd

(Jinan K.R.)  
Member (J)

sd

(V.P.Singh)  
Member (J)